

and to enter into firm commitments not to weaponise or deploy nuclear weapons or missiles capable of delivering them”;

- They stated “their firm commitment to strong and effective international co-operation on nuclear non-proliferation with the Treaty on the Non-Proliferation of Nuclear Weapons (NPT) as its cornerstone”;
- Their goal was “adherence of all countries, including India and Pakistan to the NPT as it stands, without any modification”;
- Their position is that ‘notwithstanding their recent nuclear tests, India and Pakistan do not have the Status of nuclear weapons states in Accordance with the NPT’;
- They are determined to fulfil their “commitments relating to nuclear disarmament under Article VI of the NPT” and “commitment to assist, where possible, India and Pakistan to resolve Peacefully the difficult and long-standing differences between them, including the issue of Kashmir”;
- They re-affirmed their hope to “Jointly and individually contribute to the achievement of a peaceful, prosperous and secure South Asia”;
- They see their joint responsibility “as P-5 members, and States with important relationship with the countries of the regions” requiring them to “contribute actively to the maintenance of peace, stability, and security in the region” and to do all they can to “address the root causes of tension”;

They stated their commitment “to prevent the export of equipment, materials or technology that could in any way assist programmes in India or Pakistan for nuclear weapons for ballistic missiles capable of delivering such weapons”.

(c) Government categorically reject the notion of any country/countries arrogating to itself/themselves joint or individual responsibility for preserving peace, stability, and security in South Asia. Government will take decisions on nuclear weapon or missile development in accordance with our own national security requirements.

The trend in South Asia is towards greater regional co-operation and economic intergration. We have traditionally enjoyed close and cordial relations with our neighbours in South Asia. With Pakistan, we are committed to developing friendly, peaceful and co-operative relations. We reject any third party involvement in India-pakistan relations.

We seek a friendly, co-operative, good-neighbourly and mutually beneficial relationship with China, our largest neighbour, on the basis of Panchsheel. We see our relationship with China as one in which both sides are responsive to each other’s concerns. We remain committed to the process of dialogue to resolve outstanding differences.

It has been India’s long-term policy to work towards a good, stable relationship with the United States. Both sides are engaged in a broad-based dialogue to broaden and deepen our mutually beneficial relations and to build on areas of co-operation.

Construction of Dams

5187. SHRI RANJIB BISWAL : Will the PRIME MINISTER be pleased to state :

- (a) the details of major and medium dam projects which are under construction in the country at present;
- (b) whether there has been an inordinate delay in completion of these projects;
- (c) if so, the reasons therefor; and
- (d) the steps taken by the Government for their expeditious completion?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) The Statewise details of Major and Medium Dam Projects under construction in the country is given in the enclosed statement.

(b) to (d) Irrigation being a State subject, irrigation projects are taken up for implementation by the State Governments themselves out of their own resources as per their own priorities. The completion period of a project depends on various factors such as its size, availability of land, clearances, geological Conditions etc. Equally important are the funds allotted by State Governments to individual projects. Large number of projects approved by Central Governments are at different stages of construction, all over the country.

Statement

Sl. No.	Name of State	Major Projects	Medium Projects
1	2	3	4
1.	Andhra Pradesh	12	20
2.	Arunachal Pradesh	—	—
3.	Assam	4	9
4.	Bihar	16	29
5.	Goa	2	1

1	2	3	4
6.	Gujarat	9	9
7.	Haryana	3	-
8.	Himachal Pradesh	1	-
9.	Jammu & Kashmir	1	9
10.	Karnataka	14	15
11.	Kerala	7	5
12.	Madhya Pradesh	25	32
13.	Maharashtra	36	66
14.	Manipur	2	2
15.	Meghalaya	-	1
16.	Mizoram	-	-
17.	Nagaland	1	-
18.	Orissa	6	14
19.	Punjab	1	1
20.	Rajasthan	-	6
21.	Sikkim	8	-
22.	Tamil Nadu	-	2
23.	Tripura	-	3
24.	Uttar Pradesh	18	3
25.	West Bengal	4	17
Total		170	244

Sale of Super Computer

5188. DR. T. SUBBARAMI REDDY :
PROF. P.J. KURIEN :

Will the PRIME MINISTER be pleased to state :

(a) whether a proposal of imposing restrictions on the sale of Super Computer to India by the USA has affected the computer programme in India;

(b) if so, the main reasons for stopping the sale of super computer of India;

(c) whether the Union Government have taken up the matter with the US Government; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) No Sir.

(b) Does not arise.

(c) and (d) Government of India has consistently opposed all ad-hoc and unilateral export restrictions imposed by U.S. and has repeatedly conveyed the same to U.S. Government authorities.

Infrastructure Development in Assam

5189. SHRI NRIPEN GOSWAMI : Will the PRIME MINISTER be pleased to state :

(a) whether some proposals were received by the Union Government from Various organisations and private entrepreneurs of Assam towards part of the capital cost of ice plants, cold storage etc. under the scheme of infrastructure development facilities for preservation and processing of fish during the Eighth Five Year Plan;

(b) if so, whether the proposals were not complete in all respect;

(c) if so, whether the Government have taken steps to ensure that such proposals are made in such a manner in accordance with the Government norms; and

(d) if so, the details thereof?

THE MINNISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) A reference was received from the Government of Assam in October, 1996 regarding setting up of 6 cold storage plants in Assam by the Assam Apex Cooperative Fish Marketing and Processing Federation Limited (FISHFED). In response to this, the Assam Government was requested to send a detailed project proposal along with the requisite information. Despite the matter being followed up actively by the Ministry the project proposal was received from the Government of Assam only in February 1998. After analysing that projects some clarifications were sought by the Ministry from the Government of Assam in February 1998., itself a reply from the State Government to this is still awaited.

(c) and (d) A booklet giving detailed information and guidelines about the Plan Schemes being operated by the Ministry has been sent to various State Government functionaries including the Secretary, Fisheries, Government of Assam.

[Translation]

Rebuilding of Jaffna Peninsula

5190. SHRI MULLAPALLY RAMACHANDRAN : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of India have received any proposal over the past three years for Indian assistance in rebuilding Jaffna Peninsula in Sri Lanka;